

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)**

66

SEVENTEENTH LOK SABHA

SIXTY SIXTH REPORT

**[Delay in laying of the Annual Reports and Audited Accounts of
the Jawaharlal Nehru University (JNU), New Delhi]**

(Presented on 17th December, 2021)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
DECEMBER, 2021, AGRAHAYANA, 1943(SAKA)**

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INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table of the House (2021-22), having been authorized by the Committee to present this Report on their behalf, present this Sixty Sixth Report in respect of the delays in laying the Annual Reports together with Audited Accounts of the Jawaharlal Nehru University (JNU), New Delhi.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year.

3. The Committee considered the matter of the delays in laying the Annual Reports and Audited Accounts of the Jawaharlal Nehru University (JNU), New Delhi for the years from 2015-16 to 2019-20 and took oral evidence of the representatives of the Ministry of Education (Department of Higher Education) and Jawaharlal Nehru University (JNU), New Delhi in this regard at their sitting held on 02nd August, 2021.

4. The Committee considered and adopted this Report at their sitting held on 13th December, 2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Education (Department of Higher Education) and Jawaharlal Nehru University (JNU), New Delhi for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
15 December, 2021
24 Agrahayana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Report

Delay in laying the Annual Reports and Audited Accounts of the Jawaharlal Nehru University (JNU), New Delhi

Jawaharlal Nehru University (JNU), New Delhi, was established in 1966 by an Act of Indian Parliament. The University has been imparting education to students from across India and abroad through its 13 Schools and 21 Centres/Special Centres in various undergraduate and post graduate courses. JNU has also granted recognition and accreditation to various Defense Institutions of the country and Research and Development Institutions of national repute.

2. The Ministry gives block grants to the University Grants Commission (UGC). UGC releases funds to various Central Universities including the JNU under three heads, i.e. Recurring, Salary and Capital Assets (books & journals, campus development, other infrastructure including furniture & fixture, etc). The funds to the Central Universities are being released on the basis of their requirement as approved by their statutory bodies, i.e. Finance Committee subject to the availability of funds from the Government of India. The major construction building works under Capital Assets is being released under the Higher Education Financing Agency (HEFA) through the Ministry of Education directly. Finance of Rs. 455.02 Cr has been approved to the JNU under the HEFA.

The details of grant released to the Jawaharlal Nehru University during the last 5 years and current year is as under:-

| Year | Grant Released (Rs. In lakhs) | | |
|------|-------------------------------|----------|----------|
| | Plan | Non-Plan | Total |
| 2016 | 2939.71 | 30306.58 | 33246.29 |

| Year | Grant Released (Rs. In lakhs) | | | |
|-----------------------------------|-------------------------------|----------|----------------|----------|
| | Recurring | Salary | Capital Assets | Total |
| 2017-18 | 11426.09 | 22925.36 | 3000.00 | 37351.45 |
| 2018-19 | 12657.31 | 22608.03 | 1900.00 | 37165.34 |
| 2019-20 | 13810.77 | 26746.00 | 1100.00 | 41656.77 |
| 2020-21 | 13405.01 | 23096.65 | 850.00 | 37351.66 |
| 2021-22 (As on 1st July, 2021) | 5414.00 | 7104.00 | 0.00 | 12518.00 |

3. In terms of the recommendations of the Committee on Papers Laid on the Table contained in its First and Second Reports of 5th Lok Sabha and the Second Report of 6th Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Reports and

Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of the Accounting Year. To comply with this requirement proper time schedule should be laid down for compilation of Annual Report and Annual Accounts and their auditing. The Committee felt that normally a period of three months would be sufficient for compilation of Annual Accounts and their submission for Audit; the next six months might be given for auditing of accounts, printing of the Report and sending it to Government for laying. If for any reason, the Annual Reports and Audited Accounts of the Institutes could not be laid within the prescribed period of nine months, the Ministry concerned should lay a Statement within 30 days of the expiry of the aforesaid period or as soon as the House assembles whichever is later, explaining the reasons as to why the documents could not be laid.

4. The scrutiny by the Committee on Papers Laid on the Table reveals that the Annual Reports and Audited Accounts of the JNU, New Delhi, for the years from 2015-16 to 2019-20 were laid on the Table of the House with delays ranging from 05 days to 07 months and 09 days. Thus, the Ministry of Education (Department of Higher Education) and the JNU, New Delhi, failed to comply with the parliamentary requirement of laying their documents within nine months of the closure of the financial year. The date of laying and the extent of delay in laying the Annual Reports and Audited Accounts of the JNU, New Delhi have been given in **Annexure-I**.

5. The chronological sequence, as submitted by the Ministry, in respect of the finalization of the Annual Reports and Audited Accounts of the JNU, New Delhi, for the years from 2015-2016 to 2019-2020, is given in **Annexure-II**.

6. On being enquired by the Committee about the reasons for the delay in laying the Annual Reports and Audited Accounts of the JNU, New Delhi, for the years from 2015-16 to 2019-20, the Ministry in their written reply submitted as under: -

"The University has informed that it has made its best efforts for laying of Annual Report and Audited Account on the table of Houses of Parliament on time. Details of submission of accounts during the last five years are as under:

2015-16: *The University submitted the papers on 06.12.2016 and as per guidelines, it was to be laid in Parliament by 31st December of the Year. However, before delivering the AAs/ARs of University to the RS/LS Secretariat, they are required to be authenticated by the Hon'ble Minister in the Ministry following due procedure. On average it takes about 20-40 days due to the procedure required in the Ministry and availability of Hon'ble Minister. The AAs/ARs are forwarded to the LS Sectt. only when the House is in session or is likely to come in session. Generally, the papers are laid on the question day allotted to the Ministry. However, due to some*

compelling circumstances, the papers were not laid on time. At times, the RS/LS Secretariat lays it on the table of the House after completing their requisite procedure.

2016-17: *The University Delivered the Papers on 13th December 2017 and were laid on 05.01.2018. The delay may be attributed to the above mentioned prerequisites.*

2017-18: *The University has reported that the audit authorities took 5 Months and 15 days to furnish the final audit report after receiving of the Annual Accounts. Thereafter, the University delivered the papers on 10.01.2019 and laid on 11.02.2019. The delay may be attributed to the above mentioned prerequisites.*

2018-19: *Due to student's agitation in the University in November 2019, the University delivered the Annual Accounts to the Ministry on 07.02.2020 and Annual Report on 13.03.2020. However, later on due to imposition of nation-wide lockdown in the wake of Covid-19 pandemic, the same was sent to the LS Sectt. on 16.09.2020 physically and through E-mail on 23.09.2020. However, the Parliament was adjourned sine-die on 23.09.2020 due to Covid pandemic and next session of LS started on 29.01.2021 and the papers were laid on 8th Feb, 2021.*

2019-20: *The University delivered the papers on 29.06.2021. The papers are not laid yet. It will be laid in the ongoing session. The University has reported that the audit authorities took 6 Months to furnish the final audit report after receiving the Annual Accounts. The delay in submission may be attributed to Covid-19 pandemic and time taken by the Audit authorities."*

7. On being asked whether the delays in laying the documents indicate that due importance was not given to the timely laying of the papers before the Parliament and things were taken in a casual manner, the Ministry, in their written reply, submitted as under: -

"The University has informed that it takes every step to ensure that the Annual Report and Audited Annual Accounts are laid together on the Table of Houses of Parliament within the stipulated time. The University has further informed that due care will be taken in future to complete the process within the time schedule."

8. On being asked as to whether the Ministry/Institute has identified the stages in which delays have occurred during these years and what they propose to do to curtail delays in future, the Ministry in their written reply submitted as under: -

"The Ministry accords top priority to the work relating to timely submission of the Annual Report and Audited Accounts to Parliament. Ministry advises all the Central Universities, including JNU, for timely submission of the Annual Reports and Accounts."

9. On being enquired by the Committee as to how the issue of auditing of the accounts and finally timely receipt of the final audit reports from the audit authorities was dealt with by the Ministry, in their written reply, the Ministry submitted as under :-

"The Ministry has circulated the calendar of activities for this Purpose. The University has informed that it has always been in touch with the CAG authorities to complete the whole process in a time bound manner including timely receipts of the Separate Audit Report."

10. On being enquired by the Committee whether the Institute faced any problem in connection with the translation of the documents into Hindi and subsequent printing thereof and if so, what efforts have been made to overcome these problems, the Ministry stated in their written reply that the University has its own Rajbhasha Cell and there is no problem in translation and printing of Hindi version of Annual Accounts.

11. On being enquired by the Committee as to whether there is any mechanism in the Ministry to monitor the progress of work in this regard and ensure timely laying of the documents, the Ministry in their written reply submitted as under: -

"The Ministry has designed a portal to monitor the status of laying of Annual Accounts of the CHEIs. The Portal is to be launched by 31st July 2021. Ministry also regularly writes to the University for timely submission of AA/AR. The clear timeline has been suggested in Rule 237 of GFR 2017 and D/o Expenditure O.M No 17(3)/2011-E-II(A) dated 05.09.2011. Therefore, the University may proactively work in this regard to meet the time frame. The University has informed that the finance Department and Internal Audit wing of the University coordinate with concern department/authorities to ensure timely laying of the documents before Parliament."

12. On being asked regarding any remedial measures that have been taken or proposed to be taken both by the Ministry and the JNU, New Delhi, to ensure timely laying of the documents before the Parliament within the prescribed period of nine months from the closure of the Accounting Year in future, the Ministry of Education (Department of Higher Education) in their written reply submitted as under:-

"The University is technically upgrading its Accounting System to follow the stipulated time schedule even after shortage of staff."

13. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the JNU, New Delhi, for the years from 2015-2016 to 2019-2020 and on the issue, took evidence of the representatives of the Ministry of Education (Department of Higher Education) and the JNU, New Delhi, on 02.08.2021.

14. During the evidence, the Chairperson enquired on behalf of the Committee about the reasons for the major delay in laying the documents for the year 2018-19 i.e. 13 months 08 days of the JNU, New Delhi. Elaborating further the reasons for the delay in laying of the Annual Reports and Audited Accounts of the JNU, New Delhi, the representative of the University, during the evidence, explained the reasons for delay and stated that many of their colleagues in the Administration fell sick and also lost a few of their colleagues during the COVID period, due to which the delay occurred as it was beyond their control and the entire University was closed; otherwise, the University had been following the schedule very very strictly. They assured the Committee that the documents of the University would be laid on the Table of the House within the stipulated time period in future.

Observations/Recommendations

15. **The Committee note that the Ministry of Education (Department of Higher Education) and the JNU, New Delhi, have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12. and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding the laying of Annual Reports and Audited Accounts on the Table of the House. The mandatory requirement of laying the papers within nine months from the closure of the accounting year has not been complied with. The documents of the JNU, New Delhi for the years 2015-2016 to 2018-2019 were not laid within the stipulated time period. The Committee also note that the documents for the year 2019-20 have been laid on 09 August, 2021, with delay of more than 7 months.**

16. While examining the reasons for delays in laying the documents of the JNU, New Delhi, the Committee were disappointed to note that an undue delay had occurred due to the delay in compilation of the accounts, delay in CAG audit and translation of the documents in Hindi which took a lot of time and could have been avoided. However, the impact of COVID-19 pandemic is understandable. Further, the Committee note that the Ministry and the JNU, New Delhi, had failed to finalize the Annual Accounts within the stipulated time. Further, the Committee also note and appreciate that the Institute has been using Tally software in accounts.

17. The Committee further note that the Ministry of Education (Department of Higher Education) has not been able to put in place an effective monitoring mechanism to ensure laying the documents of the JNU, New Delhi, on the Table of both the Houses of Parliament within the stipulated time which is a matter of serious concern. The Committee recommend that comprehensive and holistic efforts must be made by the Ministry to ensure timely laying of the documents in future and the Committee should be informed of the compliance of these directions and also measures taken by the Ministry to avoid delays in future.

18. The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the JNU, New Delhi, could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed time period should be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.

New Delhi

13 December, 2021
22 Agrahayana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table

Annexure- I
Vide para 3 of the Report

Statement showing the dates of laying of the Annual Reports and Audited Accounts of
the JNU, New Delhi for the years 2015-16 to 2019-20

| Year | Date by which required to be laid | Date of laying of Annual Reports and Audited Accounts | Extent of Delay |
|---------|-----------------------------------|---|-------------------|
| 2015-16 | 31.12.2016 | 27.03.2017 | 02 Months 27 days |
| 2016-17 | 31.12.2017 | 05.01.2018 | 05 days |
| 2017-18 | 31.12.2018 | 11.02.2019 | 01 Months 11 days |
| 2018-19 | 31.12.2019 | 08.02.2021 | 13 Months 08 days |
| 2019-20 | 31.12.2020 | 09.08.2021 | 08 Months 09 days |

Annexure - II
vide Para 5 of the Report

Statement showing the details of chronological sequence of different activities involved in the finalization of Annual Reports and Audited Accounts of the Jawaharlal Nehru University (JNU), New Delhi for the years 2015-2016 to 2019-2020

| Sub-Question | Points | Financial Years | | | | |
|--------------|--|---------------------|---------------------|---------------------|---------------------|-----------------------------|
| | | 2015-16 | 2016-17 | 2017-18 | 2018-19 | 2019-2020 |
| 7 (i) | Date of approach to the Audit Authorities | 28.06.16 | 29.06.17 | 28.06.18 | 28.06.19 | 09.10.20 |
| | Time taken after the closure of Accounting year | 2 Months 28 Days | 2 Months 29 Days | 2 Months 28 Days | 2 Months 28 Days | 6 Months 9 Days |
| 7(ii) | Date of appointment of statutory auditors | 16.09.16 | 17.07.17 | 10.07.18 | 08.07.19 | 26.10.20 |
| | Time taken after approaching the audit authorities for appointment of auditors | 2 Months 11 Days | 18 Days | 12 days | 10 Days | 17 Days |
| 7(iii) | Date of compilation of annual accounts | 31.05.16 | 31.05.17 | 31.05.18 | 31.05.17 | 22.09.20 |
| | Time taken after the closure of the accounting year | 2 Months | 2 Months | 2 Months | 2 Months | 5 Month 22 Days |
| 7(iv) | Date of submission of annual accounts to auditors | 28.06.16 | 29.06.17 | 28.06.18 | 28.06.19 | 09.10.20 |
| | Time taken after closure of respective accounting year | 2 Months 28 Days | 2 Months 29 Days | 2 Months 28 Days | 2 Months 28 Days | 6 Months 9 Days |
| 7(v) | The date and duration for auditing the annual accounts by statutory auditors | 16.09.16 20 days | 14.08.17 20 Days | 07.08.18 28 Days | 02.08.19 25 Days | 10.12.20 1 Month 15 Days |
| 7(vi) | The date of queries raised by auditors during auditing/ after completion of the Annual Accounts | 06.10.16 | 28.08.17 | 20.09.18 | 16.09.19 | 11.02.21 |
| | Time taken by auditors in raising the queries during auditing/after completion of the Annual Accounts to Audit Authorities | 3 Months 8 Days | 14 Days | 1 Month 13 Days | 2 Months 8 Days | 4 Months |
| 7(vii) | The date on which the replies to the audit queries were furnished to the Auditors | 19.10.16 | 30.08.17 | 01.10.18 | 11.10.19 | 08.03.21 |
| | The time taken to resolve the queries | 13 Days | 2 days | 12 days | 25 Days | 25 Days |
| 7(viii) | The date on which draft Audit Report was issued by Audit Authorities | 06.10.16 | 28.08.17 | 20.09.18 | 16.09.19 | 11.02.21 |
| | Time taken after auditing of the annual accounts | 20 Days | 14 Days | 28 Days | 1 Month 14 Days | 2 Months |

| | | | | | | |
|----------------|---|---------------------|---------------------|----------------------------|----------------------------|-------------------------|
| 7(ix) | The date on which the final Audit Report received by Organization | 07.11.16 | 25.09.17 | 13.12.18 | 25.11.19 | 08.04.21 |
| | Time taken after issue of draft report | 1 Month 1 Day | 28 Days | 2 Months 28 Days | 9 Days | 1 Month 29 Days |
| 7(x) | Total time taken by the audit authorities after receiving of the annual accounts to furnishing the final audit report to the organization | 4 Months 9 Days | 2 Months 26 Days | 5 Months 15 days | 4 Months 25 Days | 6 Months |
| 7(xi) | Date of finalization of the Annual Report | 22.11.16 | 23.11.17 | 20.11.18 | 13.11.19 | 25.11.20 |
| | Time taken after the closure of the financial year; and also | 7 Months 22 Days | 7 Months 23 Days | 7 Months 20 Days | 7 Months 13 Days | 7 Months 25 Days |
| | Time taken after the receipt of the final audit report | 15 Days | 1 Month 28 Days | SAR Rcd. on 13.12.18 | SAR Rcd. on 25.11.19 | SAR Rcd. on 08.04.21 |
| 7(xii) | The date on which documents were got approved from the Competent Authority | 22.11.16 | 08.12.17 | 13.12.18 | 27.01.20 | 26.05.21 |
| | Time taken after receipt of final audit report | 15 Days | 2 Months 14 Days | 0 Days | 2 Months 2 Days | 1 Month 18 Days |
| 7(xiii) | The date on which documents were taken up for translation & printing | 22.11.16 | 25.09.17 | 13.12.18 | 27.01.20 | 08.04.21 |
| | The time taken for completing the task at each stage. | 0 Days | 0 Days | 0 Days | 0 Days | 0 Days |
| 7(xiv) | The date for sending the documents to the Ministry for being laid in the House after the completion the task at each stage. | 06.12.16 | 13.12.17 | 10.01.19 | 08.02.20 | 29.06.21 |
| | Time taken by the organizations in sending the documents to the Ministry | 14 Days | 5 Days | 28 Days | 16 Days | 1 Month 3 Days |
| 7(xv) | The date of laying the documents in the House. | 23.03.17 | 05.01.18 | 11.02.19 | 08.02.21 | Not laid |
| | Time taken after receipt of the documents from the Organisation | 3 Months 16 Days | 23 days | 1 Month 1 Day | 0 Days | NA |

**MINUTES OF THE ELEVENTH SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2020-2021)**

The Committee sat on Monday, 02 August, 2021 from 15:00 hrs. to 16:30 hrs. in Committee Room '01', Parliament House Annexe Extension Building, New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Pallab Lochan Das
4. Shri Jamyang Tsering Namgyal
5. Shri S. Ramalingam

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

**Representatives of the Ministry of Education (Department of Higher Education)
regarding the delays in laying the Annual Reports and Audited Accounts of the
Jawaharlal Nehru University, Delhi**

- 1 Shri Amit Khare - Secretary, M/o Education (D/o HE)
- 2 Shri Vineet Joshi - Additional Secretary, M/o Education (D/o HE)
- 3 Prof. M. Jagadesh Kumar - Vice Chancellor, JNU
- 4 Prof. Rajnish Jain - Secretary, UGC
- 5 Shri Subhash Chand Sharu - Director, M/o Education (D/o HE)
- 6 Shri P. K. Thakur - Financial Adviser, UGC
- 7 Dr. Jintendra Kumar Tripathi - Joint Secretary, UGC

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2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.

3. to 5. XXX XXX XXX XXX

6. Thereafter, the Committee took up case of delays pertaining to the Ministry of Education (Department of Higher Education) and the Jawaharlal Nehru University, Delhi

7. The Committee then called, together, the representatives of the Ministry of Education (Department of Higher Education) and the JNU to take oral evidence with regard to the delays in laying the Annual Reports and Audited Accounts of the JNU for the years from 2015-2016- to 2019-2020.

8. The Chairperson welcomed the representatives of the Ministry and the JNU to the sitting of the Committee and explained the purpose of convening the meeting. The Chairperson also informed the witnesses about the provisions of Direction 58 of Directions by the Speaker, Lok Sabha, regarding the confidentiality of the proceedings.

9. The Committee observed that there were minor delays in laying of the documents from 05 days to 3 months for the years from 2015-2016 to 2017-18 but the delay was increased upto 13 months for the year 2018-19 and the documents of the JNU for the year 2019-2020 have not been laid as yet. The Committee, therefore, desired to know the reasons for the delays in this regards.

10. At first, the Secretary to the Ministry apprised the Committee about the Portal which they had started from 31st July, 2021 as committed by them to the Committee and also submitted before the Committee that within 48 hours of launch, 90 Institutions, out of 190, had already registered them. It was also apprised to the Committee that they had given the deadline to the rest of the Institutions to register themselves by the 10th August, 2021. The Secretary also informed to the Committee that, on the directions of the Hon'ble Chairperson, they had also set an auto- generated reminder on the Portal which automatically issue warning notices.

11. Then, the representative of the Ministry, made a brief Power Point presentation about the reasons for delays in laying the documents of the JNU.

12. On being enquired by the Committee the reasons for the delays, the representative of the University apprised the Committee that due to covid-19 pandemic many of their colleagues in the Administration were fallen sick. A few of them lost their lives. Therefore, the work related to finalization of the annual accounts was hampered a lot. The representative of the Committee submitted before the Committee that they were following the schedule earlier and ensured the Committee they would continue the practice in future also and the Reports would be submitted on time in future also.

13. The Chairperson thanked the representatives of the University for quick and to the point presentation given by them and conveyed his condolences to the people who had lost their lives in this pandemic.

14. On being enquired by the Hon'ble Chairperson as to why the annual accounts of the JNU were not fully computerized, the representative of the University apprised that during the last few years they had put a lot of efforts in bringing in digital platforms into the JNU so that the administrative processes would become efficient, however, as far as the computerization of annual accounts was concerned, the University was in the process of getting a fully computerized system by implementing ERP. He also submitted before the Committee that they would be able to computerize all systems of the JNU by the August, 2022.

15. After that the Hon'ble Chairperson and Shri Pallab Lochan Das, the Member of the Committee sought some clarification about the audit process of auditing the annual accounts from the replies furnished by the Ministry/University in this regard. Shri Shafiqur Rahman Barq, the Member of the Committee also desired to know that after knowing all the rules and regulations very well by the Ministry/University as to why there were repeated delays and what efforts were being taken by them to

avoid delays. The representative of the Ministry/JNU apprised some of the remedial measures taken by them in this regard and assured timely laying of the documents of the JNU in future.

16. The Hon'ble Chairperson also advised the Ministry/JNU, to avoid one month repeated delays, as had been seen in previous years, the documents of the JNU should be submitted to the Ministry by 30th November or by 1st December every year so that the same could be laid by the winter session every year.

17. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the JNU for the useful discussion in connection with the examination of the subject.

18. to 25. XXX XXX XXX XXX

The witnesses then withdrew.

The Committee then adjourned.

(A copy of the verbatim proceedings of the sitting of the Committee is enclosed and a copy of the has been kept on record)

**THE EXTRACT OF THE MINUTES OF THE SITTING OF
THE COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)**

The Committee sat on Monday, 13th December, 2021 from 1500 hours to 1630 hours in Committee Room "C", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri PallabLochan Das
3. Choudhary Mehboob Ali Kaiser
4. Shri Raja Amareshwara Naik
5. Shri Saptagiri Sankar Ulaka

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up the Ten (10) draft Reports/Action Taken Reports regarding the delay in laying the Annual Report and Audited Accounts of the following organisation for the consideration :-
 - i. Educational Consultants India Limited (EdCIL), Noida;
 - ii. National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida;
 - iii. Jawaharlal Nehru University (JNU), New Delhi;
 - iv. Central Tibetan School Administration (CTSA), Delhi;
 - v. Food Corporation of India, New Delhi;
 - vi. Council of Scientific and Industrial Research (CSIR), New Delhi;
 - vii. V.V. Giri National Labour Institute, Noida;
 - viii. Visakhapatnam Special Economic Zone (VSEZ) Authority; Cochin Special Economic Zone (CSEZ) Authority; Kandla Special Economic Zone (KSEZ) Authority; and Madras Special Economic Zone (MEPZ) Authority.;
 - ix) Action Taken by the Government on the recommendations made by the Committee in the Thirtieth Report (17th Lok Sabha) regarding the delays in laying the Annual Reports and Audited Accounts of the Port Blair Municipal Corporation (PBMC), Port Blair; and
 - x) Action Taken by the Government on the recommendations made by the Committee in the Thirty First Report (17th Lok Sabha) regarding the delays in laying the Annual Reports and Audited Accounts of the National Commission of Scheduled Tribes (NCST), New Delhi.
4. After deliberations, the Committee adopted the all Ten (10) draft Reports/Action Taken Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present these Reports to the Parliament.

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The Committee then adjourned.
